ITEM NO.103 COURT NO.9 SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3460 OF 2000

POPAT & KOTECHA PROPERTY Appellant (s)

VERSUS

STATE BANK OF INDIA STAFF ASSOCIATION Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and office report))

Date: 04/08/2005 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant(s) Mr. Rana Mukherjee,Adv.
Mr. Goodwill Indeevar,Adv.

For Respondent(s) Mr. S.B. Upadhyay,Adv.
Mr. Vikrant Yadav,Adv.
Mr. Praveen Swarup,Adv.

Mr. Ghanshyam Joshi,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard in part. List on 9.8.2005.

(GANGA THAKUR) (VIJAY AGGARWAL)
PS TO REGISTRAR COURT MASTER